

LAST DATE EXTENDED **7th JAN. 2018**

NATIONAL LEVEL SHORT FILM FESTIVAL 2018

REVISED ON 28/12/2017



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AND DISTRICT LEGAL SERVICES AUTHORITY RAIPUR**

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- ◆ भ्रूण लिंग जांच निषेध / बेटी बचाओ

**20th & 21st
JAN. 2018**

RAIPUR | CHHATTISGARH

Log on to

<http://cglsa.gov.in>

Last Date for submissions

07th January 2018

शॉर्ट फिल्मों
की अवधि

प्रतियोगी श्रेणी : 5 मिनट से 12 मिनट तक
प्रतियोगी श्रेणी : कोई समय सीमा नहीं

कानूनी जागरूकता के लिए शॉर्ट फिल्में बनाकर इस समारोह एवं निःशुल्क प्रतियोगिता में हिस्सा लें

SECRETARY, DLSA RAIPUR

TECHNICAL ASSISTANCE UNIT

FOR MORE DETAILS PLEASE CALL **9893355994 911189999**

रजिस्ट्रेशन के लिए <http://cglsa.gov.in> पर जाएं



Chhattisgarh State Legal Services Authority Bilaspur and District Legal Services Authority Raipur

SHOOT FOR LEGAL AWARENESS – 2018

2nd National Short Film Festival on Legal Awareness Raipur (C.G.)

1. Shoot for Legal Awareness – The Short Film Competition and Festival Season 2 Visual Media plays a vital role in spreading legal awareness amongst general masses. Keeping this in view CGLSA had organized SHOOT FOR LEGAL AWARENESS - India's FIRST SHORT FILM CONTEST & FESTIVAL dedicated to LEGAL AWARENESS in 2016. This festival led to large scale legal awareness among common masses and rendered the citizens an opportunity to contribute to the pool of creative contents on legal awareness. Last year 80 plus films had come from 10 states of India. This year Chhattisgarh State Legal Services Authority Bilaspur in association with District Legal Services Authority Raipur is organizing 2nd National Short Film Festival on Legal Awareness – SHOOT FOR LEGAL AWARENESS : SFLA 2018. SFLA 2018 is FREE and Open for All.

- 2. Season 2 Themes
) Rights of Tribal People
) Safety and Rights of Women at Workplace and at Home
) Missing Children Issues – Human Trafficking and related serious subjects.
) PCPNDT –Prohibition of Pre-Conception and Pre-Natal Diagnostic Techniques / Save the Girl Child

3. Objectives The purpose of this film festival is to promote creative thought process for generating effective audio visual contents for legal awareness that in turn will reach to the common masses and contribute in enhancing the understanding of laws, rights and legal provisions for betterment the of the society by large.

Objectives of SFLA :

- 1. To create creative representation of legal awareness subject matters especially on the thematic areas chosen for this year.
2. To build strong foundations for contribution in the area of legal awareness among general people, law professionals and film makers.
3. To recognize the talent of story tellers (film makers) who take the call off the way to reach out to people with highly needed contents on legal awareness.
4. To exhibit an 'out of box way' to address conventional subject matter with innovative ideations and presentations.
5. To create a sensible environment of legal awareness through films, thereby securing Access to Justice for All .
6. To Develop a coordinating platform for reaching the goal of legal awareness among various government departments and other forums

- 4. Highlights
) SFLA 2 is open to national level entries.
) It is expected to be visited by film makers, media enthusiasts, law professionals, college youth, NGOs, law institutes and government bodies.
) The festival will be open for general audience for 2 days.
) SFLA 2 will give recognition and awards in various categories, with Special Jury Awards.
) SFLA 2 will screen films in a). Competition Category and b). Non Competition Category.
) The final event is expected to be graced by the dignitaries from all fields.



NATIONAL LEVEL SHORT FILM FESTIVAL ON LEGAL AWARENESS

20-21 JAN.2018
PT. DEEN DAYAL UPADHYAY AUDITORIUM, RAIPUR CHHATTISGARH



-) SFLA 2 is expected to be witnessed by more than 5000 people over 2 days on various platforms.
-) This year the festival will be promoted across the country through various social media platforms.

5. Date and Place **Entries open from :** 20th October 2017
Last Date for Submission : 7th January 2018
Festival Dates : 20th and 21st January 2018
Screenings : 20th January – 4 shows, 21st January – 3 shows (Tentative)
Award Ceremony: 21st January 2018
Venue : Pt. Deen Dayal Upadhyay Auditorium, Science College, Raipur, Chhattisgarh

6. Entry Fee There is **NO Entry Fee** for submitting the entries.

7. Number of Entries Any individual or body can send any number of entries in both the categories.

8. Categories The entries are invited in 2 categories :

Competition Category : Short Films made on legal awareness issues with maximum duration of 12 minutes and minimum duration of 5 minutes including opening and closing credits are invited under this category. Selected entries will be put for public screening during the festival and later for legal awareness camps and drives. The best entries in each category shall be jointly felicitated with awards, recognitions and certificates from SFLA Team..

Non Competition Category : Short Films made on legal awareness issues with duration of more than 12 minutes and less than 5 minutes including opening and closing credits are invited under this category. Entries identified by the Jury will be put for public screening during the festival.

All entries screened during the festival from both the categories shall be recognized with a certificate of participation and appreciation by CGSLSA, and the jury awards will be given adornments and prizes to the excellent films. Special jury awards can be given in both categories.

Individuals or bodies sending the entries must have all legal rights including copyright over the film. CGSLSA, DLSA, GPRSS or any other constituent of the organizing team shall not be liable for any claims made by any individual or bodies on account of infringement of authority over the content sent for the contest. Entries violating this clause shall be debarred from the competition and screening.

9. Awards Award Certificates and SFLA 2018 Trophies will be given away to the selected entries in various categories. **Award for each Best Film : Rs. ONE LAKH Only.**
Special Jury Recognition Awards : 5 Best Jury Selections
Individual Categories : Artist Male, Artist Female, Script, Dialogue, Direction, Cinematography, Music / BGM, Editing.
 (Number of awards and categories are subject to unquestioned discretion of the Jury)

10. Subject Matter of Films
1. All entries are accepted which have been made with a view **to educate and aware general people** or any specific segment from the community **about the subjects mentioned in Para 2** of this brochure .
 2. Any misinterpretation or ambiguous presentation of any law, scheme or rule shall not be allowed in the subject matter, intent, content or final presentation of the film.
 3. Any film against any system within the governance structure or any prevailing law shall not be entertained for the festival including screening.
 4. Films supporting any gender bias, obscenity, left wing extremism or any other stream of anti national / anti social thoughts shall not be permitted for the



NATIONAL LEVEL SHORT FILM FESTIVAL ON LEGAL AWARENESS

20-21 JAN.2018
PT. DEEN DAYAL UPADHYAY AUDITORIUM, RAIPUR CHHATTISGARH



- 5. Any film found carrying content objectionable to the festival team shall be rejected without assigning any reason whatsoever, and that shall be final and binding.
- 11. Duration For COMPETITION Category : 5 minutes to 12 minutes including the credit rolls
For NON COMPETITION Category : No Time Limit.
- 12. Language
 - 1. All films made in Hindi, English and Chhattisgarhi are accepted for the contest and festival without any subtitles.
 - 2. Films made in any language other than Hindi, English and Chhattisgarhi must be submitted with subtitles in English. Films in Chhattisgarhi do NOT require any subtitles.
- 13. Format All the films should be submitted in **.mp4** format ONLY. In case of resolution and frame rate issues the technical team will contact you.

14. Jury, Selection process, Award Assessment Criteria and Transparency

The Shoot for Legal Awareness is a national event in which a wonderful amalgamation of legal awakening and the film media has shaped up, so it has been well taken care of that the screening, display and award selection process of films are completely clear and transparent. This entire process will be done in the supervision of Shri Neelam Chand Sankhala, District and Sessions Judge / Chairman District Legal Services Authority Raipur. The information and process related to it are as follows:

Step 1 Eligibility Test: Eligibility / suitability test will be done to qualify all the submitted films/entry forms in a phased manner on a technical basis by a screening committee. The purpose of this process is to select only suitable films for the competition and ceremony.

Criteria for disqualification of films:

1. If the subject of film is different or unconnected from the selected subjects for this event, or
2. If the physical condition of the pen drive deposited is not workable for proper visual or audio or both for the films' good public screening, or if the physical condition of the submitted pen drive is not-usable (although only if this problem occurs, the organizing team will contact the participant and they will be requested for the appropriate solution, if it is possible then the film will be included in the competition) or,
3. In case of there are clear facts and / or material condemnation of or suggestions in the film against the Constitution and the Republic of India, or
4. In the film, there are elements supporting gender bias, obscenity, leftist extremism or any other anti-national anti-social idea, or
5. Films that are likely to insult feelings or sensitivity of any caste, community, religion and sect or are likely to promote racism or hostility in society or are objectionable or against public interest, or
6. When there is an objection filed by any title holder (copyright owner) till the last date of receipt of entries, or
7. Insufficient / Unclear / Misleading / Un-translated Entry Sent, or
8. The film has been sent in SFLA 2016, or
9. Other reasons which are not mentioned here but if, in the collective opinion of the Screening Committee, it is appropriate to deny the inclusion of the film in screening and in the festival. The organizing team will not have the obligation to clarify the reason for explaining the proper reasons for the NOT allowing the films in screening process and the festival.

Step 2 Jury Screening: In Step 1, the declared films suitable for the competition will be presented to the Jury for assessment. Movies will be assessed as per a uniform format. The information about films fit for screening will be given 4 days before the ceremony, over phone / e-mail to participants.

Step 3 Announcement of the awards: The points given by the Jury members will be



kept confidential under the prescribed procedure and the task of adding all the points will be done by organizing team only in the the presence of the Festival Chair and Festival Director, 2 hours before the function. Participants will be provided Recognition Certificates immediately after the awards' ceremony. Declaration order: Personal categories, Special jury category, Best movie category.

15. Rules and Regulations

1. Any number of entries are accepted in both the categories.
2. Entries must be sent as per the Registration Process entailed in this Information Brochure as published on cgslsa.gov.in
3. Registration Form can be downloaded from cgslsa.gov.in. Only the entries accompanied by duly filled and signed Registration Form shall be considered for evaluation by the jury.
4. Mere receipt of the entries shall not be assumed to be acceptance for evaluation or screening.
5. Entries passed by the Jury for screening and competition shall be informed through email, letter, phone to the contestants. The same shall also be exhibited on the website cgslsa.gov.in
6. Films in COMPETITION Category must comply the following :
 - a. Films must be Short Film with minimum duration of 5 minutes and maximum duration of 12 minutes including the credit roll.
 - b. They must have been released/produced by Indian Nationals only. Entries sent by Foreign Nationals may be considered for special screening or mention in the official document of SFLA subject to approval by Festival Chair.
 - c. In the case of co-productions, the applying producers/production companies/teams must have the right to sanction the participation of the film in competition in the Festival and authority to receive award, if any is won. Any contradiction to this and violation related thereto will not put any liability on the festival or its organizers or any supporting body.
 - d. Entries sent for SFLA 2016 shall not be entertained for SFLA 2018.
7. Entries will be subject to preview by a committee constituted by SFLA organisers. A film which is not accepted for the Competition Section can be shown in the Screening Section.
8. The decisions of the jury will be taken in an unbiased way. The organizers and technical collaborators of the festival can attend the deliberations of the jury but shall neither participate nor vote.
9. No person in any way connected with any of the competitive entry will be a member of the jury.
10. Films entered in the contest and festival are subject to automatic consent and approval from the contestants for screening the entries on legal awareness drives, television, cinema halls, web media including but not limited to whatsapp and youtube for spreading legal awareness by CGSLSA or any other body approved for the purpose by CGSLSA.
11. SFLA will not reimburse any cost incurred by the contestants in making of the film, storage device including the submitted pen drive, freight and courier or any other head incidental to enter the film in this festival. Transportation and insurance costs of Pen Drives, related documents, photographs and publicity materials shall be borne by the applicant.
12. SFLA or CGSLSA claim no sole screening and exhibition right over the entered films. Contestants are free to send the entries to other platforms or screen them as per their discretion. Any screening or entry of the same film for any other platform including media and broadcasting, if bears reference to SFLA / CGSLSA, must be done with prior consent for the same from CGSLSA Bilaspur (C.G.)
13. Entries sent in all formats shall not be returned to the contestants, even if not screened or selected for competition.
14. Films not eligible for Competition Category may also be included for Special Jury Award.
15. Selection of films / videos for SFLA 2018 will be done by a committee whose



NATIONAL LEVEL SHORT FILM FESTIVAL ON LEGAL AWARENESS

20-21 JAN.2018
PT. DEEN DAYAL UPADHYAY AUDITORIUM, RAIPUR
CHHATTISGARH



- decision will be final. However, Festival Authorities reserve the right to accept or reject any film that is likely to offend sentiments, feelings or sensibilities of any caste, community, religion and sect or is likely to promote racism or ill will in the society OR is objectionable OR is against public interest. In such cases the decision of CGSLSA will be final and overriding the decision of Jury.
16. Any effort to influence the decision of the Jury shall disqualify the entries and bar the contestants from entering the contest and festival for next 3 years.
 17. SFLA 2018 and CGSLSA would be allowed to use all photographs and publicity materials received along with the Entry and the same will not be returned to the entrants.
 18. Each entry shall be accompanied by a 90 seconds excerpt with major credits. The same shall be used for publicity of the festival.
 19. Entry Forms with incorrect / inadequate / illegible / ambiguous particulars will not be considered.
 20. Pen Drives / DVDs submitted for selection will be considered as final and no changes will be entertained after submission. It is the sole responsibility of the applicant to submit Pen Drives / DVDs without any physical / quality defects. However in few rare cases, SFLA may request the applicant to re-edit few parts , video or sound enhancement in order to make the entries eligible for contest and/or screening.
 21. CGSLSA assumes automatic consent of the producer / authorized rights owner / contestant to re-edit the film for specific purpose and use it later, after the festival. This will also be applied on the entries not selected or screened.
 22. At least one of the producer/s or the contestant will have to be present during screening and award ceremony. Contestants of selected entries shall be informed for the same over phone and email.
 23. Films not presenting sufficient technical qualities for good public screening can be refused after checking of the prints by the Screening Unit .
 24. Once entered, films can not be withdrawn from participation at SFLA 2018 under any circumstances. Pen Drives / DVDs and other materials submitted will not be returned.
 25. By submitting film to SFLA, filmmaker/producer/submitter takes the whole responsibility of copyright issues of music, script and other creative and technical aspects of film. He/she accepts the responsibility for the accuracy of the information supplied and authorizes SFLA to reproduce & use personal/company's contact information as supplied. The applicant/submitter confirms that he / she has the requisite authority or has obtained the requisite authority from the producer / right holder/concerned authorities to enter, screen and publicize the film in SFLA and make available the print for screening. SFLA is not responsible /answerable to any copyright/legal issues regarding submitted film.
 26. CGSLSA and the SFLA organizing body may change the dates of the competition, schedule of screening, venue of screening, date of award ceremony as per convenience OR may cancel the entire activity of organizing the short film festival. In any such conditions SFLA team and CGSLSA shall not be liable for any damage claims from any concerned party for whatsoever reason.
 27. Filmmakers/delegates of short listed films will be invited to attend the festival. However,the festival will not arrange or reimburse for travel / stay expenses of the participants attending the festival and/or screening and/or award ceremony.
 28. In case of any difference of understanding in Hindi and English versions of the Information Brochure , the version in English shall be referred for final interpretation. However CGSLSA retains the right to modify, amend, change, cancel any or all rules mentioned in the brochure.
 29. Participation in the Festival implies acceptance of these Regulations as mentioned from clause 1 to 27 in this segment.

16. Entering the Short

- Step 1. 20.10. 2017 onwards, visit the website :
<http://cgslsa.gov.in>



NATIONAL LEVEL SHORT FILM FESTIVAL ON LEGAL AWARENESS

20-21 JAN.2018

PT. DEEN DAYAL UPADHYAY AUDITORIUM, RAIPUR CHHATTISGARH



- Film in the contest
- Step 2. Look for the link : **SHOOT FOR LEGAL AWARENESS : Short Film Competition and Festival 2018** | Download Registration Form
 - Step 3. Click the link, and you will find 2 components :
 1. Information Brochure (for all rules and regulations)
 2. Registration Form in DOC format
 - Step 4. Save each component. Read the Information Brochure very carefully. In case of any explanation sought please contact the festival organizing team. Save the Registration Form and Rename it as SFLA 2018<SPACE><YOUR NAME> <SPACE> <FILM NAME>. Fill it carefully. Take a print out of the same, sign it. Make 1 copy of the filled in and signed form for future references.
 - Step 5. Make 1 copy of your film in a PEN DRIVE and put it along with the Registration Form and other required documents inside a large water proof envelope marked as **SFLA- SHORT FILM COMPETITION AND FESTIVAL 2018** .On the back of the envelop please mention your complete address and mobile phone number. Seal the envelope carefully and send it to :

The Secretary
District Legal Services Authority
District Court Campus
Kutchery Chowk
RAIPUR (CHHATTISGARH)
PIN 492001

 It is also suggested to send the scan copy of the Registration Form to following email id :
dlsa.raipur@gmail.com
 - Step 6. SFLA Team will contact you as per the registered details and inform you for the status of your entry.
 - Step 7. If selected for award or screening or both, one of the contestant or producer of the film will have to be present during screening and award function.
 - Step 8. Notification of selected films will be announced on website/social media platforms/ official letter as per schedule . However, the festival committee reserves the right to accept or refuse any film without assigning any reason whatsoever.
 - Note You may be called upon by the Jury or the Technical Team for some clarification or re-submission following the technical reasons as stated by the jury.

17. Contents of the ENTRY Envelop
- The entry envelop should contain the following :
1. PEN DRIVE : Film in required .mp4 format, Soft Copy of the Registration Form, 90 seconds excerpt of the film in required format(optional) , Soft Copy of Poster in JPG format (optional),
 2. Registration Form in Hard Copy duly signed and filled in.

18. Contact for More Information
- | | | |
|---|------------------|---|
| <p>Mr. UMESH UPADHYAY
 Secretary
 District Legal Services Authority Distt.
 RAIPUR (C.G.)
 Phone : 9893355994,
 E Mail :
 dlsa.raipur@gmail.com</p> | <p>OR</p> | <p>Mr. REX MEHTA
 Chief Executive Officer
 Technical Collaboration Unit
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